

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/11/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of... कोर्ट नं-2 गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	4096/15 २४	प्रताप	MVA Act	इन्डियन	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	4089/15 ५/	राहुल	"	कापिलगल	100=00	
3	4079/15 ५/	महेश	"	शिवाजी	100=00	
4	4087/15 ५/	प्रवेश	"	विठ्ठलगल	100=00	
5	4077/15 ५/	इवलाज	"	शिवाजी	100=00	
6	4074/15 ५/	राजनीश	"	इन्डियन	100=00	
7	4064/15 ५/	महेश	"	विठ्ठल	100=00	
8	4063/15 ५/	अशोक	"	इन्डियन	100=00	
		निल				

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